

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 314**

IA-183/2023 IA-184/2023 IA-223/2023 IA-4594/2022 IA-5539/2022

In

IB-1155(ND)/2019

**IN THE MATTER OF:**

M/s. Paras Traders

**.....APPLICANT/PETITIONER**

Vs.

M/s. Vardaan Contracts Pvt. Ltd

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 27.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator

: Adv. Gautam Singhal with

Mr. Rajesh Kr. Gupta, Liquidator.

For the Respondent

:

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.05.2023.**

**Sd/-**

**(Court Officer)**